

Q.A. 44/88

09/12/94

Hon. Mr. K. Muthukumar, AM.
Hon. Mr. J. S. Dhaliwal, AM.

None for the applicant. ~~in~~ AKS hukle
for the respondents.

On the earlier occasion, it was
ordered that if no one appeared on
behalf of the applicant on the next date
the case will be dismissed in default.
According, the case is dismissed in
default of the applicant.

James
J.M.

W
AM.

Q